

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H.Jung, Member**

Petition No. 3/2007

In the matter of

Determination of transmission tariff for Fixed and Thyristor Controlled Series Compensation for 400 kV D/C Raipur-Rourkela transmission line at Raipur in Western Region for the period from 1.11.2004 to 31.3.2009.

And in the matter of

Power Grid Corporation of India Ltd, Gurgaon	... Petitioner
Vs	
Madhya Pradesh State Electricity Board & others	... Respondents

ORDER

The application has been made praying for amendment of clause (1) of Regulation 52 of the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2004

2. The petitioner is directed to serve a copy of the petition on the respondents by 31.1.2007 along with copy of this order. A confirmation shall be filed by the petitioner latest by 5.2.2007. The respondents may file their reply by 15.3.2007, with a copy to the petitioner.

3. The petition shall be processed by the office thereafter for further appropriate action.

**Sd-/
(A.H.JUNG)
MEMBER**

New Delhi dated the 18th January 2007

**sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**